

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**O.A. No.60/1089/2019 Date of decision: 10.12.2019  
M.A. No.60/1680/2019**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).**

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Balwinder Singh aged about 27 years, son of late Shri Bakshi Singh, resident of Village Langah, Post Office Umarpur, Tehsil Mukerian, District Hoshiarpur-144214. Group-D.

**...APPLICANT  
VERSUS**

1. Union of India through its Secretary Railway Board, Ministry of Railways, Rail Bhawan, Raisina Road, New Delhi-110001.
2. The General Manager, Northern Railway, Baroda House, New Delhi.
3. The Director of Establishment (N) II, Railway Board, Federation of Railway Officer's Association Office, Room No.256-A, Rail Bhawan, Raisina Road, New Delhi-110001.
4. The General Manager (P) Rail Coach Factory, Kapurthala, Punjab, Pin Code-144602.

**...RESPONDENTS**

**PRESENT:** None for the applicant.



**ORDER (Oral)**

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**SANJEEV KAUSHIK, MEMBER (J):-**

1. None for the applicant even when case was called for the second time. This was the position on the last date of hearing on 28.11.2019.
2. From above, it seems that the applicant has lost interest in pursuing the matter. Accordingly, the O.A. along with M.A. is dismissed in default on account of non-prosecution.

**(SANJEEV KAUSHIK)  
MEMBER (J)**

Date: 10.12.2019.

Place: Chandigarh.

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